

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.12935 of 2026

Vinay Kumar & Ors.

.. ... Petitioner/s

Versus

The State of Bihar & Ors.

... ... Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Dinu Kumar, Advocate Ms. Ritika Rani, Advocate Mr. Vardaan Mangalam, Advocate Ms. Tejaswi Anand, Advocate
For the Respondent/s	:	Mr. S.D.Sanjay, AG Mr. Shashwat Agarwal, AC to AG Mr. Avdesh Kumar Singh, AAG-06 Mr. Bhaskar Bhusan, AC to AAG-06
For the PMC	:	Mr. Prasoon Sinha, Sr. Advocate

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 28-09-2026 Mr. S.D. Sanjay, learned Advocate General, seeks
and is allowed four weeks time to file counter affidavit, on
behalf of the respondent nos. 1, 2 & 3.

2. Liberty shall also be with the respondent nos. 4
and 5 to file the counter affidavit within the same time period.

3. Rejoinder thereto, if any, be filed within a
period of two weeks after filing of the counter affidavit by all
the respondents.



4. Re-notify on **07.12.2026.**

(V. Kameswar Rao, CJ)

(Partha Sarthy, J)

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